

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM  
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(1)	Sai Vihari Mr Han'ghan Karmar	Counsel for Respondent	Sai Vihari
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**ORDER**

No representation on behalf of the Petitioner. Counsel for the Respondent present.  
Matter is posted for final arguments. Put up on **25.10.2017 at 10.30 A.M.**

-Sd/-  
MEMBER (TECHNICAL)  
ghk

-Sd/-  
MEMBER (JUDICIAL)